

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 828 of 2019

IN THE MATTER OF:

SoftwareOne India Private Limited

...Appellant

Versus

Magnamious Systems Private Limited

...Respondent

Present:

For Appellant : None

**For Respondent : Mr. Saurabh Kalia and Mr. Harshit Agarwal,
Advocates**

O R D E R

14.02.2020 Due to paucity of time, the Appeal could not be taken up.

Post the Appeal 'For Orders' on **17th March, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

pks/gc